

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.124/Chd/Pb/2017

In the matter of:

Kamal Chemicals	... Petitioner/Operational Creditor
Vs.	
M/s T.C.Terrytex Limited.	...Respondent/Corporate Debtor

Present: Mr. Gaurav Mankotia, Advocate for petitioner.
Mr. Snehdip Oberoy, Advocate for respondent.

Reply has been filed by the respondent. Copy already supplied to
the petitioner.

Arguments heard. Reserved.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

December 22, 2017
subbu